

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS  
**LOK SABHA**

**UNSTARRED QUESTION NO. 4458**  
TO BE ANSWERED ON TUESDAY 12<sup>th</sup> August, 2016  
"SWACHH BHARAT CESS"

No.4458

SHRI CHANDRA PRAKASH JOSHI: SHRI HARI OM PANDAY and PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of FINANCE be pleased to state:-

- a. whether the Government has any dedicated mechanism to distribute funds collected under the 'Swachh Bharat Cess' to urban local bodies to ensure its proper utilization and if so, the details thereof; and
- b. If not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)

Point	Reply
(a) & (b)	Yes Sir, Funds collected under the cess are utilized as per the guidelines and components of Swachh Bharat Mission (Urban). Funds are released to State Governments/UTs after obtaining the utilization certificates.

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